

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII 242/2010/7869/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mridul Kumar Kalita,
District & Sessions Judge,
Jorhat.

Dated Guwahati the 14th September, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No. JJA/10350/2022, dtd 12.09.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the morning of 18.09.2022 till the morning of 19.09.2022**, as prayed for. The next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Self

JT. REGISTRAR (VIGILANCE)

Memo NO.HC. VII. 242/2010/7870/A, dated , 14-09-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)